191	Written Answers	[RAJYA SABHA]	to Unst	arred Questions 192
1	2		3	4
9.	Alternative Rural Develop Welfare Society, Distt. Aizwal	oment &	-do-	-do-
10.	Centre for Development of Area, Aizwal		-do-	Construction of Houses
11.	Samoritan Society of Mizoram Aizwal		-do-	-do-
12.	Rural Development & Welfare Society Distt. Aizwal		-do-	Construction of Road
13.	Mizoram Teak & Eupalyptus Plantation Association, C/o Aithanga, Chaltlang, Aizwal		-do-	Construction of Road
14.	Rural Development & Welfare Society, Eungkam		-do-	Construction of Houses

JRY : Jawahar Rozgar Yojana.

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उत्तर प्रदेश के कतिपय जिलों में सड़कों की मरम्मत

1226. श्री मुनव्वर हसन : क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच हैं कि उत्तर प्रदेश के जनपद आजमगढ़ के अंतर्गत ब्लाक ठेकमा के ग्राम सभा जमुआंवा व जनपद मुजफ्फरनगर के तहसील कैराना की सड़कों का बुरा हाल हैं,

(ख) यदि हां, तो क्या सरकार सड़कों की मरम्मत के लिए स्थानीय प्रशासन का ध्यान आकर्षि करेगी,

(ग) यदि हां, तो कब तक, और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

ग्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबागौडा पाटील) : (क) से (घ) सड़कों के निर्माण तथा रख-रखाव की जिम्मेदारी राज्य सरकारों की हैं । तथापि, सरकार 14 दिसम्बर, 1998 तक राज्य सरकार का ध्यान आकृष्ट करेगी तथा उपर्युक्त (क) पर सड़कों की शीघ्र मरम्मत के लिए संबंधित स्थानीय प्राधिकारियों को समुचित अनुदेश जारी करने की सलाह देगी ।

Identification of surplus land

to United and 1 Occurrent of the

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1227. SHRI NILOTPAL BASU: SHRI DIPANKAR MUKHERJEE:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the total surplus land identified in the country as acknowledged by the Planning Commission since the planning process has been initiated with State-wise break-up;

(b) the total amount of land actually under the possession of Government and the amount of land re-distributed during this period till 31st March, 1998 with State-wise break-up; and

(c) the assessment of Government for the State-wise imbalance, if any, in identifying, taking over and redistribution of ceiling surplus land?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) to (c) The total surplus land identified in the country, amount of land actually under the possession of the Government and the amount of land